

### Nuclear Power Generation

1153. SHRI SATNAM SINGH KAINTH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any proposal to generate more electricity through nuclear sources; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) and (b) At present the following 10 reactors are generating Electricity through nuclear sources

Location	Unit
Tarapur, Maharashtra	TAPS-1
Tarapur, Maharashtra	TAPS-2
Rawatbhatta, Rajasthan	RAPS-1
Rawatbhatta, Rajasthan	RAPS-2
Kalpakkam, Tamil Nadu	MAPS-1
Kalpakkam, Tamil Nadu	MAPS-2
Narora, Uttar Pradesh	NAPS-1
Narora, Uttar Pradesh	NAPS-2
Kakrapar, Gujarat	KAPS-1
Kakrapar, Gujarat	KAPS-2

Apart from completing and commissioning the ongoing projects of a total capacity of 880 MWe, comprising of the Kaiga Atomic Power Project Units-1 & 2 (2x220 MWe), and the Rajasthan Atomic Power Project Units-3&4 (2 x 220 MWe), proposals for nuclear power development in the Ninth Five Year Plan include commencement of work on two units (3&4) of the Tarapur Atomic Power Project (TAPP) (2x500 MWe), Kaiga Units-3&4 (2x220 MWe), besides the commissioning of the Detailed Project Report (DPR) for the 2x1000 MWe Nuclear Power Station at Kudankulam in Tamil Nadu with Russian assistance and the commencement of preliminary work on the Prototype Fast Breeder Reactor (PFBR) (1x500 MWe) towards the end of the Ninth Plan.

2. The power produced by these reactors during the last three years are as under:

(Figures in Million Units)

1995-96	1996-97	1997-98
7983	9068	9618

### Grabbing of Chinese Territory

1154. PROF. AJIT KUMAR MEHTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether China has recently alleged that India has grabbed 90,000 sq. km. of Chinese territory; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEPARTMENT OF ELECTRONICS (SHRI JASWANT SINGH): (a) China's official news agency, Xinhua, in a signed commentary on January 1, 1999 had wrongly alleged that India had taken possession of "about 90,000 sq. kms. of Chinese territory".

(b) Our consistent and well known position is that an area of approximately 38,000 sq. kms. of territory in the State of Jammu & Kashmir is under the illegal occupation of China. In addition, under the so-called Sino-Pakistan 'Boundary Agreement' of 1963, Pakistan illegally ceded 5, 180 sq. kms. of Indian territory in Pakistan Occupied Kashmir to China.

India and China are committed to working towards a fair, reasonable and mutually acceptable settlement of the boundary question. Both countries are discussing the boundary question in the framework of the India-China Joint Working Group and India-China Expert Group. The Agreements on Maintenance of Border Peace and Tranquillity, signed in 1993, and on Confidence Building Measures in the Military Field along the Line of Actual Control in the India-China Border Areas, signed in November 1996, contribute to maintenance of peace and tranquillity in the border areas.